COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 222 OF 2015

Dated: 1st March, 2017

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I. J. Kapoor , Technical Member

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. ..... Appellant(s)
Vs
Chhattisgarh Electricity Regulatory Commission ..... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Anushree Bardhan

Counsel for the Respondent(s) : -

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***17.04.2017.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt